

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/45(KB)2024
COMP.APPL/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	WESTERN BITUMEN INDUSTRIES PRIVATE LIMITED VS DHENDAI TEA & INDUSTRIES LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance via video conference/physically

For the Financial Creditor

Mr. S. Dey, Adv.

Ms. R. Jain, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **20.08.2024**.

**Satyajit Roy
(Court Officer)**